

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5906

ANSWERED ON:11.05.2012

IMPACT OF MERGER AND ACQUISITION

Das Shri Ram Sundar;Gavit Shri Manikrao Hodlya;Karwariya Shri Kapil Muni;Singh Shri Bhola

Will the Minister of FINANCE be pleased to state:

- (a) whether an overall assessment of the impact of the merger and acquisition in Indian economy on the competition in market forces has been made or is being made;
- (b) if so, the details and if not, the reasons therefor; and
- (c) the details of discussions held with foreign countries in the matter alongwith outcome thereof during the recent time?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a): No Sir.

(b): Enforcement of the provisions relating to regulations of combinations (M&As) in the Competition Act are still in their nascent stage. Therefore, no such assessment regarding impact of the merger and acquisition in Indian economy on the competition in market forces has been made.

(c): No discussions have been held in the matter with foreign countries.